BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 163/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Inox India Pvt Ltd

V/s.

JBF Petrochemicals Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Afurva s. Varil	ADVOCATE	For, Petitioner	Apura
2. Bandish S. Sopaskar	ADVOCATE	For, Respondent	Baparkar

ORDER

Learned Advocate Mr. Apurva S Vakil present for Operational Creditor/Petitioner. Learned Advocate Mr. Bandish Soparkar present for Respondent.

Proof of service of copy of application on Respondent filed.

Learned Advocate Mr. Bandish Soparkar filed Vakalatnama for Respondent.

At request of learned Counsel for Respondent for filing objections.

List the matter for objections of Respondent, if any, and for hearing before admission on 20.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.